



39

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	To file written submissions	111	Ahamed Nizar Moideen Kunhi Kunhi-mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
39.	ASHA-S.M 92420 84969	Petitioner	
	Bonny Karyappa 8884321353	Respondent	

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Again counsel for respondent requested time to submit arguments, Both oral and written arguments returned. List it as last chance on 22/09/2017.


MEMBER(J)


MEMBER(T)